

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Divine Vidyut Limited Date of Commencement of Liquidation: 12-03-2021; List of Stakeholders as on Date: 14-05-2021; Name of IP: Mr. Rajesh Kumar Agrawal; Last 5 digit of registration number: 11722

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|------------------------|----------------------------|---------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 2744718.00 | 0 | 2744718.00 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 88610.00 | 0 | 88610.00 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 4053573650.04 | 2 | 4052308808.60 | 0 | 1264841.44 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 50 | 436192.26 | 50 | 436192.26 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 13 | 1020000.00 | 13 | 1020000.00 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 3 | 30585155.00 | 3 | 5793103.00 | 0 | 24792052.00 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 7 | 81302620.40 | 7 | 47740968.40 | 0 | 33561652.00 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 75 | 4169750945.70000 03 | 75 | 4110132400.26 | 0 | 59618545.44 | 0 | |